

anything in this regard. So far as audit objections for the year 1979-80 are concerned these have been replied to by the Director, Kendriya Hindi Sansthan, Agra to Accountant General, U.P. Allahabad.

### **White Paper on Education Policy**

872. DR. VASANT KUMAR PANDIT : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have prepared a white paper on National Education Policy; and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The National Policy on Education, adopted in 1968, continues to be in force.

### **National Commission on Education**

873. SHRI NARAIN CHAND PARASHAR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have received the resolutions passed by the National Convention of Teachers organised by the Indian National Teachers' Congress at New Delhi on 21st and 22nd August, 1981;

(b) if so, the exact text of the Resolutions received and whether Government have taken any decision/action on them, especially on the demand for setting up of a National Commission on Education, on a permanent basis, covering all aspects, stages and sectors of education

including training and research; and

(c) if so, the nature of discussion/action taken and if not, the likely date by which a decision would be taken?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c) The text of 9 resolutions received is given in Annexure. [Placed in library. See No. LT-2957/81]. The contents of the resolutions have been noted. Since these cover a very wide field of educational reform which is a continuous process, no firm date regarding decisions can be indicated.

### **Proposal to extend Roll on and Roll off Traffic to New Mangalore Port**

874. SHRI JANARDHANA POOJARY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Karnataka Government has sent a proposal to extend roll off and roll on traffic to New Mangalore Port;

(b) if so, whether Government has taken any decision on it;

(c) the estimated amount required to extend the traffic;

(d) the details thereof; and

(e) if no, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (e) The Government of India have not received any proposal from the Kar-